

[Shri P. C. Sethi]

- (ii) The International Copyright (Sixth Amendment) Order 1964, published in Notification No. S.O. 3794 dated the 28th October, 1964.

[Placed in Library, see No. LT-3382/64].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) G.S.R. No. 1435 dated the 6th October, 1964.
- (ii) The Southern States (Regulation of Export of Rice) Order, 1964, published in Notification No. G.S.R. 1487 dated the 8th October, 1964.
- (iii) G.S.R. No. 1547 dated the 23rd October, 1964 rescinding the Rice (Uttar Pradesh) Price Control Order, 1963 published in Notification No. G.S.R. 1617 dated the 4th October, 1964.
- (iv) The Southern States (Regulation of Export of Rice) Amendment Order, 1964, published in Notification No. G.S.R. 1548 dated the 24th October, 1964.
- (v) G.S.R. No. 1549 dated the 25th October, 1964, rescinding the Rice (Punjab) Price Control Order, 1963, published in Notification No. G.S.R. 1570 dated the 27th September, 1963.
- (vi) G.S.R. No. 1606 dated the 5th November, 1964.
- (vii) G.S.R. No. 1628 dated the 14th November, 1964, extending the Wheat Roller Flour Mills (Licensing and Control)

Order, 1957, to the Union Territory of Goa, Daman and Diu.

[Placed in Library, see No. LT-3383/64].

ANNUAL REPORT AND DIRECTORS' REPORT OF ORISSA ROAD TRANSPORT COMPANY LIMITED AND GOVERNMENT REVIEW ON ITS WORKING

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): On behalf of Shri Sham Nath, I beg to lay on the Table—

- (i) a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (a) Annual Report of the Orissa Road Transport Company Limited, Berhampur, for the year 1962-63.
 - (b) Directors' Report of the Orissa Road Transport Company Limited, Berhampur, for the year 1962-63, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (ii) A review by the Government on the working of the above Company.

[Placed in Library, see No. LT-3384/64].

MEMORANDUM AND ARTICLES OF ASSOCIATION OF SAMBHAR SALTS LTD.

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibundhendra Mishra): I beg to lay on the Table a copy of 'Memorandum and Articles of Association of the Sambhar Salts Limited, Jaipur.' [Placed in Library, see No. LT-3385/64].